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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI




ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/133/2016  
NAME OF THE PETITIONER(S) : S. Venkatesh & another  
NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Private Limited & 3 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	H. KARTHIK SESHADRI G. Sudhakar	Counsel for petitioner	
2.	Anant M Sai Vikas	Counsel for R1 - R3	
3.	Athiban Vijay A.K for Cibi Vishnu	Counsel for R4	

ORDER

Counsels representing both the parties present. Both of the counsels stated that talks for settlement between the parties are under progress, same is likely to be completed. For reporting the final outcome of the settlement, both the counsels prayed time. At request, time is extended. Put up on 01.03.2017 at 10.30 A.M..

  
CH. MOHD. SHARIEF TARIQ  
MEMBER (JUDICIAL)

  
K. ANANTHA PADMANABHASWAMY  
MEMBER (JUDICIAL)